

ORISSA HIGH COURT

FILING REPORT AS ON :03/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/16657/2026	DIPTI RANJAN PATTNAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /356 /2026 () //	
2	D-BLAPL/16658/2026	RAMA CHANDRA DALAI @ RAMA CHANDRA DALEITARA PRASAD MOHAPATRA VS STATE OF ODISHA	VS	KRUSHNA PRASAD /154 /2025 () //	
3	D-BLAPL/16663/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	K.NUAGAON /169 /2024 () //	AOR20220001736C202600128
4	D-BLAPL/16669/2026	PRAKASH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /243 /2026 () //	
5	D-BLAPL/16670/2026	PRAVAT NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /100 /2019 () //	
6	D-BLAPL/16671/2026	GANDARAM BISI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	G.R.P.S. (TITILAGARH) /60 /2026 () //	
7	D-BLAPL/16672/2026	BHODEBA BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /137 /2026 () //	
8	D-BLAPL/16677/2026	MUKESH RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /25 /2026 () //	
9	D-BLAPL/16681/2026	SANJIB KUMAR SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	CHHENDIPADA /85 /2026 () //	
10	D-BLAPL/16683/2026	AJMAL CM VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /157 /2025 () //	
11	D-BLAPL/16686/2026	KARTIK PANDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANSADA /125 /2026 () //	

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12	D-BLAPL/16690/2026	NASIT BHAUTIK BHAI JAYANTI BHAI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /53 /2024 () //	
13	D-BLAPL/16694/2026	PAPUN BHUYAN VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	SHERAGADA /545 /2023 () //	
14	D-BLAPL/16697/2026	SHANTIRAJ NAG @ RAHUL VS STATE OF ODISHA	ARIJEET MISHRA VS	MALKANGIRI /280 /2025 () //	
15	D-BLAPL/16704/2026	ANUKESH KUMAR @ ANKUSH KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
16	D-BLAPL/16705/2026	DEBI PRASAD PRAHARAJ VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SURADA /85 /2014 () //	
17	D-BLAPL/16709/2026	SOIF MOHAMMAD SAYEED VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
18	D-BLAPL/16711/2026	SURAJ CHANDRA BISOI VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	BHARATPUR PS /465 /2025 () //	
19	D-BLAPL/16715/2026	PADMALOCHAN DEHURY VS UNION OF INDIA(N.C.B)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /11 /2025 () //	
20	D-BLAPL/16721/2026	SAMBHU MULI VS STATE OF ODISHA	SULOCHANA PATRO VS	BERHAMPUR TOWN /39 /2026 () //	
21	D-BLAPL/16722/2026	SURESANA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
22	D-BLAPL/16727/2026	BISWANATH PARAMANIK @ PARMANIK @ MANGUKULDEEP MOHANTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAPALLI P.S. /697 /2025 () //	AOD20240000012C202600169
23	D-BLAPL/16728/2026	SRIKANTA BHOI	BIBHUTI BHUSAN BEHERA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16729/2026	SRITAM DANGA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16734/2026	KETU TADINGI	AMIT KUMAR SAHU	NARAYANPATNA /30 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16735/2026	RAJESH DAS	PRAVAT RANJAN BARIK	SPECIAL CRIME UNIT /3 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16738/2026	RANJAN KUMAR BHAINSA	SWARAJ PATEL	JHARSUGUDA /401 /2025	AOD20240000667C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16746/2026	AJIT KUMAR SAHU	SK. ZAFARULLA	BARGARH /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16753/2026	RAJESH PRADHAN	RASHMI RANJAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16754/2026	MANOJ KUMAR KHUSAL	PRASANTA KUMAR ROUTRAY	LAKHANPUR /65 /2026	AOD20240000391C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16755/2026	MANTU @ SUSHANTA @ SUSANTA KUMBHAR	DIBYA JYOTI SAHOO	JHARSUGUDA /646 /2025	AOD20240000587C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16756/2026	CHANDRAKANTA SAHU	RAMESH KUMAR SAHU	BHATILI /53 /2026	AOR20260000160C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16757/2026	SWARNA PRAVA BEHERA	SUBHA RANJAN ROUT	LALBAG /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16758/2026	ABHAYA KUMAR BEHERA	PRASANNA KUMAR MISHRA	PARJANG /417 /2025	
		VS	VS	()	

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35	D-BLAPL/16761/2026	STATE OF ODISHA HIMANSU SEKHAR BEHURA VS	TANMAYA KUMAR MOHANTY VS	// EOW,BHUBANESWAR /15 /2025 ()	
36	D-BLAPL/16763/2026	STATE OF ODISHA SUSIL NAYAK VS	DEBASNAN DAS VS	// DHAMARA PS /87 /2024 ()	
37	D-BLAPL/16766/2026	STATE OF ODISHA MANOJ KUMAR KUSALA @ MANOJ KHOSLA VS	ANANTA NARAYAN PATTANAYAK VS	// KORAPUT SADAR /213 /2025 ()	
38	D-BLAPL/16769/2026	STATE OF ODISHA EPILI SITARAM @ E. SITARAM VS	BASANTA KUMAR DAS VS	// LALBAG /463 /2025 ()	
39	D-BLAPL/16773/2026	STATE OF ODISHA SUKANTA NAG VS	MANOJ KUMAR PATI VS	// PUINTALA /206 /2023 ()	
40	D-BLAPL/16774/2026	STATE OF ODISHA SWAMI VEDASHRABA @ BAIKUNTHA SAHU VS	SAROJ KUMAR ROUTRAY VS	// SUKINDA /25 /2026 ()	
41	D-CMP/25476/2026	STATE OF ODISHA SOUMYASHREE NANDA VS	NIRMAL KISHORE RATH VS	// // ()	
42	D-CMP/25482/2026	DEBASISH MISHRA SUSHANTA KUMAR DAS VS	DEEPALI MAHAPATRA VS	// // ()	
43	D-CMP/25499/2026	DILLIP KUMAR DAS LOVABATI PATRA VS	PRAGYAN PARAMITA MOHANTY VS	// // ()	
44	D-CMP/25501/2026	AMAR DAS M/S BASUDEV CONTECH INDIA PVT. LTD. VS	JATINDRA KUMAR MOHAPATRA VS	// // ()	
45	D-CMP/25509/2026	STATE OF ODISHA ALOKRASHMI MOHANTY VS	TUSAR KUMAR MISHRA VS	// // ()	
		RATNABATI MISHRA		//	

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46	D-CMP/25525/2026	BABAJI CHARAN SAHOO VS GOVT. OF ODISHA	SUBASH CHANDRA RATH VS	// () //	
47	D-CMP/25570/2026	JANAKI SAHU VS PRADEEP CHANDRA SAHU	DHANESWAR BARIK VS	// () //	AOD20250000498C202600047
48	D-CMP/25604/2026	BALABHADRA ROUT VS PRASANNA ROUT	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202600060
49	D-CONTC/25528/2026	GANGADHAR SAHOO VS SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //	AOR20220001611C202600115
50	D-CONTC/25531/2026	ASIT KUMAR SAMANTRAY VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// () //	AOR20220001611C202600116
51	D-CONTC/25532/2026	ASHOK KUMAR PATRA VS ARVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// () //	AOD20240000338C202600031
52	D-CONTC/25533/2026	GOURI KUMAR DAS VS SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //	AOR20220001611C202600114
53	D-CONTC/25535/2026	CHITARANJAN NAYAK VS SHUBHA SARMA, SECRETARY WATER RESOURCES DEPTT.	ADV VS	// () //	AOR20220001611C202600113
54	D-CONTC/25538/2026	NIHAR RANJAN BISWAL VS ASWATHY S IAS	Sameer Kumar Das VS	// () //	AOD20240000338C202600032
55	D-CONTC/25539/2026	DR.BICHITRA RANJAN PANDA VS VINEET JOSHI, IAS	ADV. VS	// () //	
56	D-CONTC/25540/2026	SADASHIBA MALIK VS Shri Hemanta Sharma	Sameer Kumar Das VS	// () //	AOD20240000338C202600030
57	D-CONTC/25543/2026	BHAGYADHAR PRUSTY	SANJIB MOHANTY	//	AOR20220001611C202600117

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		VS	VS	()	
		DR SWATI MISHRA		//	
58	D-CONTC/25544/2026	DR. JYOTI PRAKASH NANDA	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
59	D-CONTC/25547/2026	DR.NABIN KUMAR PRADHAN	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
60	D-CONTC/25551/2026	DR. PRADEEP KUMAR SAHU	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
61	D-CONTC/25553/2026	DR.PANKAJ KUMAR TIWARI	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
62	D-CONTC/25555/2026	MAHESH KUMAR PANIGRAHI	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
63	D-CONTC/25558/2026	DR.PITAMBAR MISHRA	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
64	D-CONTC/25559/2026	DR. SUSHANTA HOTA	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
65	D-CONTC/25562/2026	DR.JYOTI PRASAD DASH	ADV.	//	
		VS	VS	()	
		VINEET JOSHI, IAS		//	
66	D-CONTC/25567/2026	TRINATH PRADHAN	ADV.	//	
		VS	VS	()	
		PROF. DR. DURGAMADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, KHURDA			
67	D-CRLA/16742/2026	SITARAM MEHER	MANOJ KUMAR PATI	BOLANGIR TOWN /662 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLA/16749/2026	NIRAKAR MOHANTY	DEBASNAN DAS	BALIKUDA /55 /2026	
		VS	VS	()	

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69	D-CRLLP/16678/2026	STATE OF ODISHA STATE OF ODISHA VS MUNA @ BHABESH PARIDA	AUROVINDA MOHANTY, A.S.C. VS	// BAISINGA /236 /2018 ()	LOD20240000194C202600195
70	D-CRLMC/16679/2026	SURYA MOHAPATRA @ SURYA NARAYAN MOHAPATRA VS MUNA @ BHABESH PARIDA	DURGA PRASAD MOHAPATRA VS	// BRAHMAGIRI /194 /2011 ()	
71	D-CRLMC/16687/2026	STATE OF ODISHA RAJ KUMAR KHEMKA VS	PRATYUSH NAIDU VS	// BADAMBADI /410 /2025 ()	
72	D-CRLMC/16692/2026	STATE OF ODISHA GANGA @ GANGADHAR JENA VS	PRAKASH KUMAR MISHRA VS	// /0 ()	
73	D-CRLMC/16703/2026	STATE OF ODISHA BHOBANI GOCHHAYAT VS JALLI GOCHHAYAT	RANJU MISHRA VS	// /0 ()	
74	D-CRLMC/16720/2026	PREETAM INFRASTRUCTURE PVT. LTD. VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// /0 ()	
75	D-CRLMC/16733/2026	RAHUL KUMAR SAHU @ RAHUL SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// SECTOR-3 /86 /2016 ()	
76	D-CRLMC/16744/2026	RANJIT SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHIRINGIA /179 /2024 ()	AOR20220001245C202600015
77	D-CRLMC/16747/2026	STATE OF ODISHA GOURA HARI BEHERA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// // ()	AOR20220002820C202600020
78	D-CRLMP/16674/2026	STATE OF ODISHA SK MUNA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// /0 ()	
79	D-CRLMP/16685/2026	STATE OF ODISHA SANJAY KUMAR DAS VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// /0 ()	

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80	D-CRLMP/16699/2026	KEDAR CHANDRA SARANGI VS STATE OF ODISHA	M S HASAN VS	/0 0 //	
81	D-CRLMP/16701/2026	RAMESH AGARWAL VS STATE OF ODISHA	VS	/0 0 //	
82	D-CRLMP/16726/2026	CANARA BANK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/0 0 //	
83	D-CRLMP/16730/2026	GANDHARBA JENA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	/0 0 //	
84	D-CRLREV/16719/2026	RAMA PANDEY VS KHUSBOO PANDEY	AJAYA KUMAR PRADHAN VS	/0 0 //	
85	D-FAO/25546/2026	MANAGING COMMITTEE OF SHREE JAGANNATH HISANGRAHOLESA VS STATE OF ODISHA	SAGADA, BOUDH VS	// 0 //	
86	D-FAO/25564/2026	MANAGING COMMITTEE OF INDIRA GIRLS HIGH SCHOOL VS STATE OF ODISHA	CHODRAMUNDA, BOUDH VS	// 0 //	
87	D-FAO/25584/2026	BISWAMITRA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
88	D-MACA/25469/2026	M/S. BAJAJ GENERAL INSURANCE LTD., BHUBANESHWAR VS NABAKISHOR DAS	ANUPAM DASH VS	// 0 //	
89	D-MACA/25478/2026	M/S. BAJAJ GENERAL INSURANCE LTD., BHUBANESHWAR VS DEBASIS DAS	ANUPAM DASH VS	// 0 //	
90	D-MACA/25505/2026	RAKESH KUMAR SAHOO VS MAMITA SAHOO	DEBASISH PATNAIK VS	// 0 //	
91	D-MSA/25524/2026	M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPMENT VS	ANUPAM DASH VS	// 0 //	

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		VS	VS	()	
		ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR		//	
92	D-RPFAM/25522/2026	DILLIP KUMAR RATH	DIPTIRANJAN MOHAPATRA	//	
		VS	VS	()	
		RASMIBALA RATH @ MISHRA		//	
93	D-RSA/25560/2026	BYOMAKESH MEHER	SOUGAT DASH	//	
		VS	VS	()	
		NIRANJAN MEHER		//	
94	D-RVWPET/25489/2026	KALLAMUDIN KHAN	NIRANJAN PANDA	//	
		VS	VS	()	
		PRESEIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR		//	
95	D-TRP(C)/25488/2026	SUBHASHREE DAS	PADMA CHARAN PATTANAIK	//	
		VS	VS	()	
		SABYASACHI PATTNAIK		//	
96	D-TRP(C)/25554/2026	PADMINI SWAIN	KULDEEP MOHANTY	//	AOD2024000012C202600168
		VS	VS	()	
		AISWARYA SAGAR PRADHAN		//	
97	D-TRP(C)/25556/2026	PRITISHREE PRIYADARSINI	Soubhagya Kumar Rath	//	AOR20220004309C202600026
		VS	VS	()	
		HARICHANDAN TRIPATHY		//	
98	D-WP(C)/25467/2026	AMIYA KUMAR DAS	ABHIMANYU PARIDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/25468/2026	BIREN NAIK	BAIDHAR SAHOO	//	
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA , KHORDHA		//	
100	D-WP(C)/25470/2026	TIRTHABASI PRADHAN	BAIDHAR SAHOO	//	
		VS	VS	()	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA, KHORDHA		//	
101	D-WP(C)/25471/2026	SANTOSH KUMAR PADHI	ABHIMANYU PARIDA	//	
		VS	VS	()	
		STAMP COLLECTOR-CUM-I.G.R., ODISHA, CUTTACK		//	
102	D-WP(C)/25472/2026	SUSHANT DEHURY	SWAPNIL ROY	//	AOR20220001600C202600144
		VS	VS	()	

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103	D-WP(C)/25473/2026	STATE OF ODISHA SAMBARI MUNDA VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600147
104	D-WP(C)/25474/2026	AUTHORIZED OFFICER CUM SUPERINTENDENT OF EXCISE SANATAN SINGH RAY VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600146
105	D-WP(C)/25475/2026	STATE OF ODISHA DEEPAK KUMAR SWAIN VS	PRAMODA KUMAR MISHRA VS	// // ()	
106	D-WP(C)/25477/2026	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK SUSHANTA KUMAR TRIPATHY VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600145
107	D-WP(C)/25479/2026	STATE OF ODISHA TARUN KUMAR UPADHYAYA VS	PRAMODA KUMAR MISHRA VS	// // ()	
108	D-WP(C)/25480/2026	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK BATESWAR GHADEI VS	ANSHUMAN DAS VS	// // ()	
109	D-WP(C)/25481/2026	LAND ACQUISITION OFFICER (NH-16) -CUM- MADHUSUDAN DAS VS	COMPETENT AUTHORITY, BHUBANESWAR PRAMODA KUMAR MISHRA VS	// // ()	
110	D-WP(C)/25483/2026	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK YASHODA WOMENS COLLEGE(DEGREE), GANJAM VS	GYANA RANJAN MAHAPATRA VS	// // ()	
111	D-WP(C)/25484/2026	STATE OF ODISHA DILIP KUMAR SWAIN VS	PRAMODA KUMAR MISHRA VS	// // ()	
112	D-WP(C)/25485/2026	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK BASANTA KUMAR BEHURA @ BASANT KUMAR BEHURA VS	ANSHUMAN DAS VS	// // ()	
113	D-WP(C)/25486/2026	LAND ACQUISITION OFFICER (NH-16) -CUM- ANURADHA KAR VS	COMPETENT AUTHORITY, BHUBANESWAR NIRANJAN LENKA VS	// // ()	
		THE EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR		//	

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114	D-WP(C)/25487/2026	SUREKHA SATAPATHY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //	
115	D-WP(C)/25490/2026	UPENDRA MALLIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
116	D-WP(C)/25491/2026	SABITA SINHA VS LAND ACQUISITION OFFICER (NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR	ANSHUMAN DAS VS	// 0 //	
117	D-WP(C)/25492/2026	ASIT KUMAR ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
118	D-WP(C)/25493/2026	M/S TIMES SECURITY SERVICES, KHORDHA VS CENTRAL BOARD OF TRUSTEES, NEW DELHI	MONALISA DEVI VS	// 0 //	
119	D-WP(C)/25494/2026	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
120	D-WP(C)/25495/2026	CHINATAMANI NAYAK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
121	D-WP(C)/25496/2026	ASHOK KUMAR ROUSTRAY VS LAND ACQUISITION OFFICER (NH-16) -CUM- COMPETENT AUTHORITY, BHUBANESWAR	ANSHUMAN DAS VS	// 0 //	
122	D-WP(C)/25497/2026	NARAHARI PRADHAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //	
123	D-WP(C)/25498/2026	KAMALAKANTA DAS VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //	
124	D-WP(C)/25500/2026	SATYABRAT PUROHIT VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
125	D-WP(C)/25502/2026	UNITED SAMITI ACTION, TRISULIA, CUTTACK	ASHOK KUMAR MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/25503/2026	SANJAY KHAMARI	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/25504/2026	DILLIP KUMAR SAHU	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/25506/2026	KALYANI PANDA	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/25507/2026	KSHYAMAMAYEE DAS	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/25508/2026	KEDAR CHANDRA SARANGI	ASUTOSH ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/25510/2026	GEETANJILI MALIK	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/25511/2026	RAMESWAR PRASAD SINGH	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/25512/2026	BANOJA KUMAR MISHRA	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
		COLLECTOR, DHENKANAL		//	
134	D-WP(C)/25513/2026	BIBEKANANDA SAHU	SANDIPANI NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/25514/2026	BAIKUNTHA TARAI	MIHIR KANTA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/25515/2026	SWARNALATA @ SWARNAMAYEE KUANR	ANIMA KUMARI DEI	//	
		VS	VS	0	

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137	D-WP(C)/25516/2026	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	BAIDHAR SAHOO VS	// // 0	
138	D-WP(C)/25517/2026	REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR BRUNDABAN MALIK VS	MIHIR KANTA RATH VS	// // 0	
139	D-WP(C)/25518/2026	STATE OF ODISHA SHIBARAM PODHA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
140	D-WP(C)/25519/2026	STATE OF ODISHA M/S INFRA ENGINEERS PVT.LTD, CUTTACK VS	SAILAZA NANDAN DAS VS	// // 0	
141	D-WP(C)/25520/2026	STATE OF ODISHA M/S. KRISHNA HOLDINGS, SUNDERGARH VS	SOUMYA RANJAN MOHANTY VS	// // 0	
142	D-WP(C)/25521/2026	STATE BANK OF INDIA, SAMBALPUR KURESHU PRADHAN VS	SATYA RANJAN PATI VS	// // 0	
143	D-WP(C)/25523/2026	STATE OF ODISHA SAGAR PODH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
144	D-WP(C)/25526/2026	STATE OF ODISHA TIRTHA PODH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
145	D-WP(C)/25527/2026	STATE OF ODISHA M/S BIZZARE ISPAT PRIVATE LIMITED, KHORDHA VS	SHARWAN KUMAR JHA VS	// // 0	
146	D-WP(C)/25529/2026	THE PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR SIDHARTH SHANKAR PANDA VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
147	D-WP(C)/25530/2026	REGISTRAR EXMINATION, HIGH COURT OF ORISSA, CUTTACK SATYABRATA SAHU VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/25534/2026	TULARAM PODH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
149	D-WP(C)/25536/2026	KARTIKESWAR PANDAB VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
150	D-WP(C)/25537/2026	RABINDRA KUMAR BEHERA VS INDIAN BANK, CHENNAI	SANTOSH KUMAR SWAIN VS	// 0 //	
151	D-WP(C)/25541/2026	SUSHANTA KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //	
152	D-WP(C)/25542/2026	SHANKAR MAHANANDIA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
153	D-WP(C)/25545/2026	LAXMAN PRADHAN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202600048
154	D-WP(C)/25548/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600147
155	D-WP(C)/25549/2026	BINOY KRISHNA DAS VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 0 //	
156	D-WP(C)/25550/2026	SUSAMA KUMARI MOHANTY VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //	AOD20250001013C202600009
157	D-WP(C)/25552/2026	BHIMA ROHIDAS VS HARIPRIYA @ CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	// 0 //	
158	D-WP(C)/25557/2026	DWIJENDRANATH SAHOO VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
159	D-WP(C)/25561/2026	SITANSU SEKHAR DAS	SHREEKANTA PRASAD SAHOO (1)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/25563/2026	PURUSHOTTAM BEHERA	ABHAYA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/25565/2026	UMAKANTA ROUT	AMIT PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/25566/2026	NIRUPAMA NAYAK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/25568/2026	BIJU KUMBHAR	GOKULANANDA SAHU	//	
		VS	VS	0	
		ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BHUBANESWAR		//	
164	D-WP(C)/25569/2026	BUBUN SAMAL	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/25571/2026	SANTANU KUMAR SAHOO	SASWATI MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
166	D-WP(C)/25572/2026	SASMITA NAYAK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/25573/2026	SAIRENDRI GIRI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/25574/2026	METRO HIGHWAY ASSOCIATION OF ALLOTTEES	PRINCEPEE RAY	//	AOD20260000323C202600001
		VS	VS	0	
		SURESH CHANDRA NAIK		//	
169	D-WP(C)/25575/2026	PANKAJINI ROUL	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/25576/2026	METRO HIGHWAY ASSOCIATION OF ALLOTTESS	PRINCEPEE RAY	//	AOD20260000323C202600002
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/25577/2026	MEENAKSHI DAS SIDHARTHA SHANKAR DASH VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// // 0 //	AOR20220001225C202600012
172	D-WP(C)/25578/2026	DEBANANDA JENA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
173	D-WP(C)/25579/2026	ANJALI PALAI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// 0 //	
174	D-WP(C)/25580/2026	MANASI LENKA VS SANJAYA KUMAR LENKA	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202600024
175	D-WP(C)/25581/2026	DHARANIDHA MALLICK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
176	D-WP(C)/25582/2026	SHARMILA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
177	D-WP(C)/25583/2026	JAGANNATH MUDULI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
178	D-WP(C)/25585/2026	SILENDRA KUMAR SINGH VS TAHASILDAR, MAHANGA, CUTTACK	DWARIKA PRASAD MOHANTY VS	// 0 //	
179	D-WP(C)/25586/2026	PRIYAMBADA MOHARANA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
180	D-WP(C)/25587/2026	SUKANTI NAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
181	D-WP(C)/25588/2026	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA VS THE ODISHA ELECTRICITY REGULATORY COMMISSION, BHUBANESWAR	AVIJIT PAL VS	// 0 //	

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182	D-WP(C)/25589/2026	BHALENTINA DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
183	D-WP(C)/25590/2026	M/S.GOPAL HALDAR, NABARANGAPUR VS THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //	
184	D-WP(C)/25591/2026	DEBENDRA KUMAR NANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
185	D-WP(C)/25592/2026	PRANAYA BALLARI PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
186	D-WP(C)/25593/2026	BETA @ RABI HEMBRAM VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
187	D-WP(C)/25594/2026	KSHIROD KUMAR SUBUDHI VS AUTHORIZED OFFICER, CANARA BANK, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //	
188	D-WP(C)/25595/2026	TILOTAMA BARIK VS UNION OF INDIA	SURYAKANTA DASH VS	// 0 //	
189	D-WP(C)/25596/2026	SAURABH RAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
190	D-WP(C)/25597/2026	GOURANGA TRIPATHY VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
191	D-WP(C)/25598/2026	DINABANDHU BHUE VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
192	D-WP(C)/25599/2026	BATAKRUSHNA JENA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //	
193	D-WP(C)/25600/2026	SANDHYRANI NAYAK	SUBHADUTTA ROUTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/25601/2026	M/S. PARADEEP PHOSPHATES LIMITED, BHUBANESWAR	ASHISH KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/25602/2026	CHANDAN BINDHANI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/25603/2026	SANTOSH NAYAK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/25605/2026	PREMANANDA ROUT	SATYAJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/25606/2026	PRADEEP KUMAR PATEL	JAYDEEP PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/25607/2026	KRUSHNA PATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/25608/2026	RASMITA SAHOO	HAREKRUSHNA DASH	//	AOD20240000001C202600057
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/25609/2026	RUMA BINDHANI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/25610/2026	LAXMI MOHAPATRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/25611/2026	GANDHI INSTITUTE FOR EDUCATION AND TRAINING, KHURDA	CHIEF PRAKASH DASH	//	
		VS	VS	0	
		THE PRESIDING OFFICER, THE LABOUR COURT, BHUBANESWAR, KHURDA		//	
204	D-WPCRL/16695/2026	HAREKRUSHNA SAHU	SURENDRA PRASAD BARIK	//0	
		VS	VS	0	

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205	D-ABLAPL/16656/2026	STATE OF ODISHA MERUDHAR DALAI VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /210 /2022 ()	
206	D-ABLAPL/16659/2026	STATE OF ODISHA KUNA MUNDA VS	RAKESH BEHERA VS	// PARJANG /297 /2026 ()	
207	D-ABLAPL/16660/2026	STATE OF ODISHA SAKUNTALA SETHI VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /174 /2023 ()	
208	D-ABLAPL/16661/2026	STATE OF ODISHA KIRAN KUMAR DIGAL VS	BIJAY KUMAR BEHERA VS	// TIKABALI /14 /2023 ()	AOR20220001736C202600127
209	D-ABLAPL/16662/2026	STATE OF ODISHA MOTI @ KAMALUDDIN KHAN VS	MOHAMMED RIAZ VS	// NISCHINTAKOILI /208 /2026 ()	
210	D-ABLAPL/16664/2026	STATE OF ODISHA DIPEN KUMAR SAHOO VS	RAKESH BEHERA VS	// PARJANG /314 /2026 ()	
211	D-ABLAPL/16665/2026	STATE OF ODISHA RINKU SAHOO @ GOURA SAHOO VS	RAJENDRA NARAYAN ROUT VS	// PURI SADAR /300 /2026 ()	AOR20220001558C202600118
212	D-ABLAPL/16666/2026	STATE OF ODISHA ACHYUTA SAHOO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /26 /2025 ()	
213	D-ABLAPL/16667/2026	STATE OF ODISHA SATYABRAT PATRA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /104 /2026 ()	AOD20240000001C202600056
214	D-ABLAPL/16668/2026	STATE OF ODISHA BINOD KUMAR NAIK VS	ASUTOSH TRIPATHY VS	// PURUNAKOTE /31 /2026 ()	AOR20220001649C202600002
215	D-ABLAPL/16673/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// PURI TOWN /196 /2026 () //	

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216	D-ABLAPL/16675/2026	PRAKASH CHANDRA SENAPATI @ MANTU VS STATE OF ODISHA	SK. ZAFARULLA VS	GOP /122 /2026 () //	
217	D-ABLAPL/16676/2026	JITENDRA SAHU VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	KOREI /206 /2026 () //	
218	D-ABLAPL/16680/2026	SILU BISWAL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	JARAPADA /245 /2026 () //	
219	D-ABLAPL/16682/2026	LALIT KESHARI PRADHAN @ NANDA LENKA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /211 /2026 () //	
220	D-ABLAPL/16684/2026	SUMANTA KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	BOLAGARH P.S. /230 /2026 () //	
221	D-ABLAPL/16688/2026	BALABHADRA MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHENKANAL SADAR /259 /2026 () //	
222	D-ABLAPL/16689/2026	SK RAHIMUDDIN @ SK. RAJU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /166 /2026 () //	
223	D-ABLAPL/16691/2026	SANTOSH SENDHA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	KHAIRA /129 /2026 () //	
224	D-ABLAPL/16693/2026	SEKH SAZZAD VS STATE OF ODISHA	ARIJEET MISHRA VS	Bamapada (Industrial Area) /155 /2026 () //	
225	D-ABLAPL/16696/2026	SURESH KUMAR SAHOO VS STATE OF ODISHA(EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /8 /2026 () //	
226	D-ABLAPL/16698/2026	PRAKASH CHANDRA PARIDA VS STATE OF ODISHA	TAPAS GOCHHAYAT VS	CAPITAL P.S. /350 /2023 () //	
227	D-ABLAPL/16700/2026	DEEPAK KUMAR DALABEHERA	JAYADEBA BEHERA	NAYAGARH SADAR /79 /2026	AOD20240000366C202600081

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/16702/2026	SANTOSH KUMAR PANDA	BISHNU PRASAD PRADHAN	EOW,BHUBANESWAR /8 /2026	
		VS	VS	()	
		STATE OF ODISHA(EOW)		//	
229	D-ABLAPL/16706/2026	CHANDRA SEKHAR PATRA	BASANTA KUMAR DAS	SULIAPADA /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/16707/2026	SUNIL SAHOO @ SIKUN SAHOO	SUSANTA KUMAR BARAL	KHUNTUNI /73 /2026	AOR20220001297C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/16708/2026	KALANDI BARIK	DEEPTIRANJAN JENA	NANDIPADA /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/16710/2026	PANKAJ KUMAR NAYAK	PRAKASH KUMAR MISHRA	SAHADEV KHUNTA /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/16712/2026	MUKTAR KHAN	BISWARANJAN DALAI	NISCHINTAKOILI /208 /2026	AOR20220003722C202600106
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/16713/2026	MUKTAR KHAN	BISWARANJAN DALAI	NISCHINTAKOILI /203 /2026	AOR20220003722C202600105
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/16714/2026	TIKINA @ SANAT KUMAR SAHU	KULDEEP MOHANTY	BALASORE TOWN /243 /2006	AOD20240000012C202600166
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/16716/2026	RANJAN PRADHAN	KULDEEP MOHANTY	ITAMATI /95 /2026	AOD20240000012C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/16717/2026	CHANDAN KUMAR MOHAPATRA	VARSHA PATTNAYAK	JARAPADA /226 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/16718/2026	DIPAN KUMAR BHARIMALL	AJAYA NAYAK	RASOL /146 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/16723/2026	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	KULDEEP MOHANTY VS	// PALLAHARA /121 /2026 ()	AOD20240000012C202600167
240	D-ABLAPL/16724/2026	STATE OF ODISHA SANTANU KUMAR NANDA VS	SULOCHANA PATRO VS	// CHAMAKHANDI /150 /2026 ()	
241	D-ABLAPL/16725/2026	STATE OF ODISHA KISHOR KUMAR BEHERA VS	SUJIT KUMAR SWAIN VS	// BRAMHA BARADA /289 /2025 ()	
242	D-ABLAPL/16731/2026	STATE OF ODISHA ARJUN MACHO @ ARJUN MACCHA VS	AMIT KUMAR SAHU VS	// BOIPARIGUDA /175 /2024 ()	
243	D-ABLAPL/16732/2026	STATE OF ODISHA TAPAS MARTHA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA PS /105 /2019 ()	
244	D-ABLAPL/16736/2026	STATE OF ODISHA ANIL KUMAR NAYAK VS	SK. ZAFARULLA VS	// CUTTACK VIGILANCE /3 /2026 ()	
245	D-ABLAPL/16737/2026	STATE OF ODISHA(VIG.) PRANANATH PRADHAN @ MERUMARDAN PRADHAN	SURYA NARAYAN MISHRA VS	// JODAPADAR /51 /2026 ()	
246	D-ABLAPL/16739/2026	STATE OF ODISHA NIHAR RANJAN JAYASINGH VS	SURYA NARAYAN MISHRA VS	// KANAS /35 /2026 ()	
247	D-ABLAPL/16740/2026	STATE OF ODISHA KANHEI TARAI VS	SIBARANJAN POLAI VS	// KHALLIKOTE /370 /2026 ()	
248	D-ABLAPL/16741/2026	STATE OF ODISHA RAMESH BARIK VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /194 /2026 ()	
249	D-ABLAPL/16743/2026	STATE OF ODISHA RABIKANTA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /740 /2025 ()	AOD20240000391C202600051

ORISSA HIGH COURT**FILING REPORT AS ON :03/06/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/16745/2026	RANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	KANTABANIA PS /106 /2026 () //	AOR20240000004C202600034
251	D-ABLAPL/16748/2026	RAKESH BANSAL@ BANSHAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MARINE PS AT JAMBO /83 /2026 () //	AOD20240000587C202600097
252	D-ABLAPL/16750/2026	GANGA HANUMAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH RURAL /124 /2024 () //	AOD20240000391C202600053
253	D-ABLAPL/16751/2026	DEBARAJ PUDHA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	CHHENDIPADA /7 /2015 () //	
254	D-ABLAPL/16752/2026	KARAN NAYAK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	//0 () //	
255	D-ABLAPL/16759/2026	SANJEEV SENAPATI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MAHILA P.S. BUXIBAZAR /75 /2026 () //	
256	D-ABLAPL/16760/2026	NARESH PADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	RAMPUR (SONEPUR) /121 /2026 () //	
257	D-ABLAPL/16762/2026	KALIKA SWAIN @ MANORANJAN PRADHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /104 /2025 () //	
258	D-ABLAPL/16764/2026	DEBASISH @ DEBASIS BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /8 /2026 () //	
259	D-ABLAPL/16765/2026	SANJITA MOHARANA VS STATE OF ODISHA	SURYAKANTA DASH VS	EOW,BHUBANESWAR /3 /2026 () //	
260	D-ABLAPL/16767/2026	NANDU @ GANESH NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHARABEL NAGAR P.S. /285 /2026 () //	
261	D-ABLAPL/16768/2026	BASANTI BARIK	SURYAKANTA DASH	KODALA /220 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :03/06/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
262	D-ABLAPL/16770/2026	VS STATE OF ODISHA RINKAN MALLICK	VS IPSIT AUROBINDO ACHARYA	() // NAUGAON /131 /2026	
263	D-ABLAPL/16771/2026	VS STATE OF ODISHA DAMODAR SAHOO	VS IPSIT AUROBINDO ACHARYA	() // ITAMATI /179 /2026	
264	D-ABLAPL/16772/2026	VS STATE OF ODISHA AMIT KUMAR GUPTA	TUKUNA KUMAR MISHRA	/ /0	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :03/06/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/12751/2026 CRLMA/ /	SOUMYA RANJAN SAMANTARAY MP	KARTIK CHANDRA TRIPATHY	20/2026
2	D-MSA/25524/2026 MSA/ /	M/S BAIKUNTHA BALIA CONSULTANCY MP	SANDEEP KOPERR DWILEDY BBSR	45/2026
3	D-CRLLP/16678/2026 CRLLP/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C.	47/2026
4	D-TRP(C)/25488/2026 TRP(C)/ /	SUBHASHREE DAS MP	PADMA CHARAN PATTANAİK	193/2026
5	D-RPFAM/25522/2026 RPFAM/ /	DILLIP KUMAR RATH MP	DIPTIRANJAN MOHAPATRA	236/2026
6	D-RPFAM/25522/2026 RPFAM/ /	DILLIP KUMAR RATH MP	DIPTIRANJAN MOHAPATRA	237/2026
7	D-RVWPET/25489/2026 RVWPET/ /	KALLAMUDIN KHAN MP	NIRANJAN PANDA	280/2026
8	D-BLAPL/13002/2026 BLAPL/4602/2026	MUKESH ORAM MP		412/2026
9	D-BLAPL/16757/2026 BLAPL/ /	SWARNA PRAVA BEHERA MP	SUBHA RANJAN ROUT	413/2026
10	D-CRLREV/677/2026 CRLREV/38/2026	R.K.MANSION PVT. LTD., BBSR MP	RABI NARAYAN MOHANTY	655/2026
11	D-CRLREV/38091/2025 CRLREV/1116/2025	R.K.MANSION PRIVATE LIMITED, BHUBANESHWAR MP	RABI NARAYAN MOHANTY	656/2026
12	D-CRLREV/16270/2026 CRLREV/ /	BABAJI MALİK @ BABAJI CHARAN MALİK MP	RAJENDRA NARAYAN ROUT	657/2026
13	D-CRLREV/16270/2026 CRLREV/ /	BABAJI MALİK @ BABAJI CHARAN MALİK MP	RAJENDRA NARAYAN ROUT	658/2026
14	D-RSA/25560/2026 RSA/ /	BYOMAKESH MEHER MP	SOUGAT DASH	881/2026
15	D-FAO/25546/2026 FAO/ /	MANAGING COMMITTEE OF SHREE JAGANNATH HIGH SCHOOL, MP	SANGRAM JENA, SAGADA, BOUDH	926/2026
16	D-FAO/25564/2026 FAO/ /	MANAGING COMMITTEE OF INDIRA GIRLS HIGH SCHOOL, MP	SANGRAM JENA, MANAMUNDA, BOUDH	927/2026
17	D-FAO/25584/2026 FAO/ /	BISWAMITRA NAYAK MP	SANGRAM JENA	928/2026
18	D-ABLAPL/10153/2023 ABLAPL/10153/2023	AJAY KUMAR JENA @ MUNA MP	SATYASHREE MOHANTY	944/2026
19	D-ABLAPL/11904/2026 ABLAPL/4827/2026	KALANDI BARIK MP	DEEPTIRANJAN JENA	945/2026
20	D-ABLAPL/11866/2026 ABLAPL/4751/2026	SURENDRA GOUDA MP		946/2026
21	D-ABLAPL/14812/2026 ABLAPL/5633/2026	PRIYABRATA NAYAK MP		947/2026
22	D-CMP/25482/2026 CMP/ /	SUSHANTA KUMAR DAS MP	DEEPAI MAHAPATRA	1063/2026
23	D-CMP/25501/2026 CMP/ /	M/S BASUDEV CONTECH INDIA PVT. LTD MP	JATINDRA KUMAR MOHAPATRA	1064/2026
24	D-CMP/25509/2026 CMP/ /	ALOKRASHMI MOHANTY MP	TUSAR KUMAR MISHRA	1065/2026
25	D-CMP/25509/2026 CMP/ /	ALOKRASHMI MOHANTY MP	TUSAR KUMAR MISHRA	1066/2026
26	D-CMP/25525/2026	BABAJI CHARAN SAHOO	SUBASH CHANDRA RATH	

	CMP/ /	MP		1067/2026
27	D-CMP/23235/2024	PRAHALLAD SAHOO	JYOTI RANJAN DEO	
	CMP/582/2024	MP		1068/2026
28	D-MACA/25505/2026	RAKESH KUMAR SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		1312/2026
29	D-MACA/25505/2026	RAKESH KUMAR SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		1313/2026
30	D-CRLMC/16687/2026	RAJ KUMAR KHEMKA	PRATYUSH NAIDU	
	CRLMC/ /	MP		1417/2026
31	D-CRLMC/14159/2026	PRIYADARSHINI AMRITA PANDA	BASUDEV PUJARI	
	CRLMC/1622/2026	MP		1418/2026
32	D-CRLMC/16703/2026	BHOBANI GOCHHAYAT	RANJU MISHRA	
	CRLMC/ /	MP		1419/2026
33	D-CRLMC/16720/2026	PREETAM INFRASTRUCTURE PVT. LTD.	SOUMENDRA PATTANAIAK	
	CRLMC/ /	MP		1420/2026
34	D-CRLMC/28049/2025	MUKESH MAHALING	SOUMIK SPANDAN TRIPATHY	
	CRLMC/3678/2025	MP		1421/2026
35	D-CRLMC/16744/2026	RANJIT SAHANI	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1422/2026
36	D-CRLA/14305/2025	SRIKANTA SAHOO	PRANAYANEE DASMOHAPATRA	
	CRLA/604/2025	MP		1471/2026
37	D-CRLA/14251/2026	JITU@JITENDRA SAHOO	MANAS KUMAR CHAND	
	CRLA/476/2026	MP		1472/2026
38	D-CRLA/7224/2024	SADANANDA MAHANTA @ MAHATO	AJAYA KUMAR MOHARANA	
	CRLA/235/2024	MP		1473/2026
39	D-CRLA/14490/2026	U. RAJENDRA PATRA	TUKUNA KUMAR MISHRA	
	CRLA/457/2026	MP		1474/2026
40	D-WP(C)/25468/2026	BIREN NAIK	BAIDHAR SAHOO	
	WP(C)/ /	MP		10612/2026
41	D-WP(C)/25467/2026	AMIYA KUMAR DAS	ABHIMANYU PARIDA	
	WP(C)/ /	MP		10613/2026
42	D-WP(C)/20547/2026	DHANESWAR BEHERA	SWETA DASH	
	WP(C)/14332/2026	MP		10614/2026
43	D-WP(C)/25470/2026	TIRTHABASI PRADHAN	BAIDHAR SAHOO	
	WP(C)/ /	MP		10615/2026
44	D-WP(C)/25483/2026	YASHODA WOMENS COLLEGE(DEGREE), GUNJAPUR	ANURANJAN MAHAPATRA	
	WP(C)/ /	MP		10616/2026
45	D-WP(C)/25487/2026	SUREKHA SATAPATHY	PRATYUSHA NAIDU	
	WP(C)/ /	MP		10617/2026
46	D-WP(C)/25493/2026	M/S TIMES SECURITY SERVICES, KHORDHA	MONALISA DEVI	
	WP(C)/ /	MP		10618/2026
47	D-WP(C)/25357/2026	PRAVAKAR MISHRA	JITENDRA KUMAR MISHRA (2)	
	WP(C)/ /	MP		10619/2026
48	D-WP(C)/25497/2026	NARAHARI PRADHAN	UMESH CHANDRA MOHANTY	
	WP(C)/ /	MP		10620/2026
49	D-WP(C)/25500/2026	SATYABRAT PUROHIT	PADMANAVA JENA	
	WP(C)/ /	MP		10621/2026
50	D-WP(C)/25502/2026	UNITED SAMITI ACTION, TRISULIA, CUTTACK	ASHOK KUMAR MOHANTY	
	WP(C)/ /	MP		10622/2026
51	D-WP(C)/25503/2026	SANJAY KHAMARI	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		10623/2026
52	D-WP(C)/25506/2026	KALYANI PANDA	PADMANAVA JENA	
	WP(C)/ /	MP		10624/2026
53	D-WP(C)/25511/2026	RAMESWAR PRASAD SINGH	BANABIHARI RAY	
	WP(C)/ /	MP		10625/2026
54	D-WP(C)/25512/2026	BANOJA KUMAR MISHRA	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		10626/2026
55	D-WP(C)/25473/2026	SAMBARI MUNDA	PARTHA SARATHI DAS	
	WP(C)/ /	MP		10627/2026
56	D-WP(C)/25513/2026	BIBEKANANDA SAHU	SANDIPANI NAYAK	
	WP(C)/ /	MP		10628/2026
57	D-WP(C)/42346/2025	REETA SATAPATHY		
	WP(C)/29732/2025	MP		10629/2026

58	D-WP(C)/761/2026 WP(C)/1210/2026	BIPIN BIHARI MARTHA MP	SAIBRATA RATH	10630/2026
59	D-WP(C)/25515/2026 WP(C)/ /	SWARNALATA @ SWARNAMAYEE KUANAN MP	NANIMA KUMARI DEI	10631/2026
60	D-WP(C)/25516/2026 WP(C)/ /	PRADEEP KUMAR NAYAK MP	BAIDHAR SAHOO	10632/2026
61	D-WP(C)/25519/2026 WP(C)/ /	M/S INFRA ENGINEERS PVT.LTD, CUTTACK MP	KAILAZA NANDAN DAS	10633/2026
62	D-WP(C)/18654/2026 WP(C)/13389/2026	DR.SUBHA PRASAD SAHOO MP	SMRUTI PRASAD SAHOO	10634/2026
63	D-WP(C)/25520/2026 WP(C)/ /	M/S. KRISHNA HOLDINGS, SUNDERGARH MP	SOUMYA RANJAN MOHANTY	10635/2026
64	D-WP(C)/25536/2026 WP(C)/ /	KARTIKESWAR PANDAB MP	AJAYA KUMAR TRIPATHY	10636/2026
65	D-WP(C)/3609/2025 WP(C)/2905/2025	GANESH PRASAD PRADHAN MP	DURGESH NARAYAN RATH	10637/2026
66	D-WP(C)/25541/2026 WP(C)/ /	SUSHANTA KUMAR MALLICK MP	RABI NARAYAN MOHANTY	10638/2026
67	D-WP(C)/25542/2026 WP(C)/ /	SHANKAR MAHANANDIA MP	BHAKTA RANJAN BARIK	10639/2026
68	D-WP(C)/23554/2026 WP(C)/16746/2026	MANORANJAN NAYAK MP	SARASWATI SENAPATI	10640/2026
69	D-WP(C)/25552/2026 WP(C)/ /	BHIMA ROHIDAS MP	ASWINI KUMAR DASH	10641/2026
70	D-WP(C)/25557/2026 WP(C)/ /	DWIJENDRANATH SAHOO MP	GYANA RANJAN MAHAPATRA	10642/2026
71	D-WP(C)/25565/2026 WP(C)/ /	UMAKANTA ROUT MP	AMIT PATTNAIK	10643/2026
72	D-WP(C)/25566/2026 WP(C)/ /	NIRUPAMA NAYAK MP	BHASKAR CHANDRA PANDA	10644/2026
73	D-WP(C)/25568/2026 WP(C)/ /	BIJU KUMBHAR MP	GOKULANANDA SAHU	10645/2026
74	D-WP(C)/25571/2026 WP(C)/ /	SANTANU KUMAR SAHOO MP	SASWATI MOHAPATRA	10646/2026
75	D-WP(C)/25569/2026 WP(C)/ /	BUBUN SAMAL MP	BHASKAR CHANDRA PANDA	10647/2026
76	D-WP(C)/25572/2026 WP(C)/ /	SASMITA NAYAK MP	BANSHIDHAR SATAPATHY	10648/2026
77	D-WP(C)/25573/2026 WP(C)/ /	SAIRENDRI GIRI MP	SUBHADUTTA ROUSTRAY	10649/2026
78	D-WP(C)/25575/2026 WP(C)/ /	PANKAJINI ROUL MP	BHASKAR CHANDRA PANDA	10650/2026
79	D-WP(C)/25579/2026 WP(C)/ /	ANJALI PALAI MP	GYANA RANJAN DHAL	10651/2026
80	D-WP(C)/25581/2026 WP(C)/ /	DHARANIDHA MALLICK MP	DIPTI RANJAN MOHAPATRA	10652/2026
81	D-WP(C)/25582/2026 WP(C)/ /	SHARMILA PARIDA MP	SUBHADUTTA ROUSTRAY	10653/2026
82	D-WP(C)/25583/2026 WP(C)/ /	JAGANNATH MUDULI MP	BHASKAR CHANDRA PANDA	10654/2026
83	D-WP(C)/25587/2026 WP(C)/ /	SUKANTI NAIK MP	BHASKAR CHANDRA PANDA	10655/2026
84	D-WP(C)/25589/2026 WP(C)/ /	BHALENTINA DASH MP	SUBHADUTTA ROUSTRAY	10656/2026
85	D-WP(C)/25590/2026 WP(C)/ /	M/S.GOPAL HALDAR, NABARANGAPUR MP	ADHIRAJ MOHANTY	10657/2026
86	D-WP(C)/25588/2026 WP(C)/ /	M/S BEEKAY STEEL INDUSTRIES LTD., KOLKATA MP	KAMTAPAL	10658/2026
87	D-WP(C)/25592/2026 WP(C)/ /	PRANAYA BALLARI PRADHAN MP	SUBHADUTTA ROUSTRAY	10659/2026
88	D-WP(C)/25593/2026 WP(C)/ /	BETA @ RABI HEMBRAM MP	SURYAKANTA DASH	10660/2026
89	D-WP(C)/25594/2026	KSHIROD KUMAR SUBUDHI	TAPAN KUMAR BISWAL	

	WP(C)/ /	MP		10661/2026
90	D-WP(C)/25594/2026	KSHIROD KUMAR SUBUDHI	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		10662/2026
91	D-WP(C)/25595/2026	TILOTAMA BARIK	SURYAKANTA DASH	
	WP(C)/ /	MP		10663/2026
92	D-WP(C)/25597/2026	GOURANGA TRIPATHY	SK. ZAFARULLA	
	WP(C)/ /	MP		10664/2026
93	D-WP(C)/25598/2026	DINABANDHU BHUE	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		10665/2026
94	D-WP(C)/25574/2026	METRO HIGHWAY ASSOCIATION OF ALL	PRINSEEP RAY	
	WP(C)/ /	MP		10666/2026
95	D-WP(C)/25599/2026	BATAKRUSHNA JENA	SOUMENDRA PATTANAIK	
	WP(C)/ /	MP		10667/2026
96	D-WP(C)/25602/2026	CHANDAN BINDHANI	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		10668/2026
97	D-WP(C)/25603/2026	SANTOSH NAYAK	PRADEEP KUMAR MAHAPATRA	
	WP(C)/ /	MP		10669/2026
98	D-WP(C)/25576/2026	METRO HIGHWAY ASSOCIATION OF ALL	PRINSEEP RAY	
	WP(C)/ /	MP		10670/2026
99	D-WP(C)/25605/2026	PREMANANDA ROUT	SATYAJIT SAMAL	
	WP(C)/ /	MP		10671/2026
100	D-WP(C)/25606/2026	PRADEEP KUMAR PATEL	JAYDEEP PAL	
	WP(C)/ /	MP		10672/2026
101	D-WP(C)/25607/2026	KRUSHNA PATRA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		10673/2026
102	D-WP(C)/25609/2026	RUMA BINDHANI	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		10674/2026
103	D-WP(C)/25580/2026	MANASI LENKA	RITURANJAN CHHOTARAY	
	WP(C)/ /	MP		10675/2026
104	D-WP(C)/25610/2026	LAXMI MOHAPATRA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		10676/2026
105	D-WP(C)/25611/2026	GANDHI INSTITUTE FOR EDUCATION AND	DERANINGA OIBTS KHURDA	
	WP(C)/ /	MP		10677/2026